

MANOMAY VENTURES PRIVATE LIMITED (IN CIRP)

(formerly Known as Omkar Ventures Private Limited)

Regd. Office: Omkar House, Off Eastern Express
Highway, Opp. Sion Chunnabhatti Signal, Sion
(East), Mumbai – 400 022.

Tel No. 022-66254100 Mobile No. 9819433452

E-mail – irp.omkar@gmail.com CIN – U70102MH2013PTC239568

DATE: 20th December, 2025

SUB: REVISED TIMELINE

EOI-Extension of Timeline

This is with reference to the detailed Invitation for Expressions of Interest ("IEOI") in Form G, published on 05th December, 2025 in the Corporate Insolvency Resolution Process of Manomay Ventures Private Limited (MVPL) (Formerly Omkar Ventures Private Limited).

Pursuant to the approval of the Committee of Creditors (CoC) of MVPL, the last date for submission of Expressions of Interest (EOIs) has been extended from 20th December, 2025 to 31st December, 2025 to encourage wider participation from Prospective Resolution Applicants (PRAs).

For details regarding the revised timelines and other updates, PRAs are requested to refer to the process-specific website: <https://www.manomayventures.in/> or contact us at the process- specific email ID: irp.omkar@gmail.com.

Office of Manish Jaju

Resolution Professional in the matter of

Manomay Ventures Private Limited (Formerly Omkar Ventures Private Limited)

Reg. No : IBB/PA-001/IP-P00034/2016-2017/10087

AFA Valid up to 30/06/2026

Mobile : 98194 33452

Date: 21st December, 2025

This is with reference to the ongoing Corporate Insolvency Resolution Process ("CIRP") of Manomay Ventures Private Limited ("MVPL") and as per our publication on 20th December 2025 in The Economic Time's (All India edition) and Navshakti (Mumbai Edition) the revised time line for submission of EOI is as below: -

Particulars	Original Date	Revised Date
Publish form G	05-12-2025	20-12-2025
Last date for receipt of expression of interest	20-12-2025	10-01-2026
Provisional list of PRA's by RP	30-12-2025	20-01-2026
Submission of objections to provisional list	04-01-2026	25-01-2026
Final list of PRA's by RP	14-01-2026	04-02-2026
Issue of RFRP, Including Evaluation Matrix and IM	19-01-2026	09-02-2026
receipt of Resolution Plan	18-02-2026	11-03-2026
Submission of CoC approved Resolution Plan to AA	20-03-2026	10-04-2026
180 days of CIRP ends from date of Hon'ble NCLT Order dated 28 th October, 2024 (after Excluding 336 Days)	28-03-2026	28-03-2026

Note:

The Detailed Expression of Interest published on **05th December, 2025** shall remain **unchanged**.

The **eligibility criteria** shall be the same as provided in the above Detailed Expression of Interest.

SD/-

CA Manish Jaju

Resolution Professional

Manomay Ventures Private Limited

IP Reg. No. IBBI/IPA-001/IP-P00034/2016-2017/10087

AFA valid up to 30th June 2026

Address: D-502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086

Process specific Email Id: irp.omkar@gmail.com

Regd. Email Id: mmjaju76@gmail.com

Process Website: - <https://www.manomayventures.in/>

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MANOMAY VENTURES PRIVATE LIMITED
(Previously Known as Omkar Venture Private Limited)
OPERATING IN REAL ESTATE AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MANOMAY VENTURES PRIVATE LIMITED PAN: AABCO7813M CIN: U70102MH2013PTC239568
2.	Address of the registered office	Popular Metal works, Tatya Tope Marg, Joglekarwadi Sion Fish Mkt, Sion (E), Sion, Mumbai, Maharashtra, India, 400022
3.	URL of website	https://www.manomayventures.in/
4.	Details of place where majority of fixed assets are located	Slum Rehabilitation Scheme- SRA Scheme - At Majaswadi, Jogeshwari, Mumbai - 400060. Having SRA LOI no. SRA/ENG/1115/KE/ML/MHL/PL/LOI dated 05.02.2020 ("LOI")
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	There is no construction activity at the project Site at Majaswadi, Jogeshwari, Mumbai of the Corporate Debtor and the work have been stalled before commencement of CIRP.
7.	Number of employees/ workmen (As on the date of Publication of the Notice)	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Financial statements can be sought by emailing at irp.omkar@gmail.com and list of Creditors are available on https://www.manomayventures.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include eligibility for resolution applicant U/s 25(2)(h) of the code can be sought by email to RP on irp.omkar@gmail.com and is available on https://www.manomayventures.in/
10.	Last date for receipt of expression of interest	20th December, 2025
11.	Date of issue of provisional list of prospective resolution applicants	30th December, 2025
12.	Last date for submission of objections to provisional list	4th January, 2026
13.	Date of issue of final list of prospective resolution applicants	14th January, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19th January, 2026
15.	Last date for submission of resolution plans	18th February, 2026
16.	Process email id to submit Expression of Interest	irp.omkar@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Registered

1. The Resolution Professional ("RP")/ Committee of Creditors ("CoC") shall have discretion to change the criteria for the EOI at any point of time.
2. The RP/CoC reserves the right to cancel or modify the process/ application without assigning any reason and without any liability whatsoever.

Manish Motilal
Jaju
Digitally signed by Manish Motilal Jaju
Date: 2025.12.05 23:28:49 +05'30'

CA Manish Jaju
Resolution Professional For Manomay Ventures Private Limited